

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 101 of 2012**

Dated : 5<sup>th</sup> April, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Punjab Bio-Mass Pvt. Ltd.**

**..... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory  
Commission & Ors**

**..... Respondent(s)**

**Counsel for the Appellant(s): Mr. CICCUC Mukhopadhaya, Sr. Advocate**

**Counsel for the Respondent(s): Mr. Ayush Agrawal**

**ORDER**

Post the matter before the Special Bench on **1.5.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

ak/vt